

order and, subject to the receipt of the Main Engine, at least 8 months before the scheduled delivery date. The second vessel will be delivered at 6 months' interval subject to the condition stipulated in regard to the delivery of the first vessel.

(b) It has been proposed that during the period of construction, if the need arises for any additional vessels, the same may be considered and not by chartering a vessel.

(c) Yes, Sir.

(d) Does not arise.

(e) Yes, Sir. The names of qualified ships are as follows:—

(i) T.S.S. 'Yerewa'

(ii) M.V. 'Onge'

(iii) S.S. 'Cholunga'.

Metropolitan Railway in Hyderabad

*481. SHRI P. RAJAGOPAL NAIDU: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal with Government to lay a metropolitan Railway in Hyderabad; and

(b) if so, when it will be taken up?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

Carriage and Wagon Instructors

4332. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some Carriage and Wagon Instructors who are responsible for the training of Train Examiners are also in the initial scale of Train Examiners;

(b) if so, whether it is not an anomaly that the trainees and the Instructors are in the same scale; and

(c) if so, how Government propose to avoid the situation and by what time?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) On the Northern Railway, Trade Instructors in scale of Rs. 380—560 (RS) impart training to Apprentice Train Examiners who receive only stipend in scale of Rs. 380—420 during training. They are eligible to be fitted in scale of Rs. 425—700.

(b) and (c). It is not considered that there is any anomaly in this.

96 डाउन और 97 अप गाड़ियों में मारवाड़ जंक्शन से एक-एक डिब्बा लगाया जाना

4333. श्री बृद्धि चन्द्र जैन : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जिन यात्रियों को 96 डाउन गाड़ी से मारवाड़ जंक्शन से बीकानेर जाना होता है उनको लूनी जंक्शन के प्लेटफार्म पर तीन-साढ़े तीन घंटे इंतजार करना पड़ता है;

(ख) क्या यह भी सच है कि जोधपुर से बाड़मेर को जाने वाली 97 अप रात्रि सेवा गाड़ी जब लूनी पहुंचती है तो यात्रियों को गाड़ी में बैठने के लिए कोई जगह नहीं मिलती है; और

(ग) क्या सरकार का विचार यात्रियों की सुविधा के लिए मारवाड़ जंक्शन से इस गाड़ी में एक डिब्बा जोड़ने तथा लूनी पर शंटिंग की व्यवस्था करने का है, यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) जी, हां ।

(ब) और (ग) . 96 हाउन और 97 अय गाड़ियों में नियमित रूप से एक अतिरिक्त सवारी दिब्बा लगाने के लिए स्थान उपलब्ध न होने के कारण मारवाड़ और बाड़मेर के बीच इन गाड़ियों में एक बू वान चलाना परिचालनिक दृष्टि से व्यावहारिक नहीं है । इसके अलावा, लूनी में, जहां पर यह दिब्बा बदलना पड़ेगा, उपलब्ध समय भी पर्याप्त नहीं है ।

Working of Calcutta Port

4334. SHRI S. M. KRISHNA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the users of Calcutta Port have doubts about the ability of the newly formed Operation Committee to cure the disease affecting the operations of the port; and

(b) if so, what long-term measures Government propose to take to improve the effective and efficient working of Calcutta port?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VBERENDRA PATIL): (a) and (b). None of users of the Calcutta Port has expressed any doubt to the Calcutta Port Trust's Management about the ability of the Operation Committee to bring about improvements in the Port. However, modernisation schemes like replacement/acquisition of cranes, tractors, locomotives, hydraulic engines, dredgers tugs etc. are proposed to be taken up during the Sixth Five Year Plan to improve the efficiency of the port's operations.

Language test for Doctors outside E.E.C. in Britain

4335. SHRI CHINTAMANI JENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Indian Medical Association and the Overseas Doctors Association have

condemned the British Government's decision to continue the language test for doctors from outside the European Economic Community countries, including those from India; and

(b) if so, the reaction of Indian Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). The Government of India have no information in the matter.

Micro Wave Teleprinters

4336. SHRI MATILAL HASDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether while deploying the wireless Operators on Micro Wave Teleprinters on Southern Railway, an agreement was reached between the organised labour and the administration that the teleprinter links operated by Wireless Operators will be taken over by the signallers as and when the wireless operators retire;

(b) whether seven circuits were allotted for Wireless Operators Madras while introducing Micro Wave Teleprinters;

(c) whether about 15 wireless operators have retired at Madras since 15-11-1969 and posts have not been filled up due to shrinkage of cadre and ban on recruitment;

(d) whether the same seven links are operated by Wireless Operators since 15th November, 1969 till date at Madras even though the strength is now only 50 per cent of what existed while introducing the Micro Wave teleprinters;

(e) whether the wireless operators at Madras are forced to work on more than two circuits daily; and

(f) if so, the reasons for not taking over links from wireless operators by the operating branch?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN